

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 82 of 2014

Dated : 30th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Guttaseema Wind Energy Company ... Appellant(s)
Pvt. Ltd.**

Versus

**Karnataka Electricity Regulatory ... Respondent(s)
Commission & Ors.**

Counsel for the Appellant (s) : Mr. Ananatha Narayana M.G.

**Counsel for the Respondent(s): Mr. B.C. Thiruvengadam
Mr. Darpan K.M.
Mr. Shivshankar Panicker for
R.3 to 7**

ORDER

Mr. B.C. Thiruvengadam, the learned counsel undertakes to file Vakalatnama on behalf of Respondent Nos. 3 to 7 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 29.05.2014 after serving copy on the other side.

Post the matter for hearing on **07.07.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js